HIGH COURT OF SIKKIM GANGTOK

$\underline{N}-\underline{O}-\underline{T}-\underline{I}-\underline{F}-\underline{I}-\underline{C}-\underline{A}-\underline{T}-\underline{I}-\underline{O}-\underline{N}$

Dated: 09/12/2024

No:54/Confdl/HCS

It is hereby notified for general information that the days enumerated hereunder shall be observed as holidays and vacations by the District Judiciary of Sikkim during the year, 2025.

SL. No.	Occasion	Date(s)	Day(s)	No. of days
1.	New Year's Day/ Losoong/Namsoong	1st January	Wednesday	01
2.	Losoong/Namsoong	2 nd January to 4 th January	Thursday to Saturday	03
3.	Nyenpa Guzom	5 th January to 6 th January	Sunday to Monday	02
4.	Maghe Sankranti	14th January	Tuesday	01
5.	Republic Day	26th January	Sunday	01
6.	Sonam Lochhar	30th January	Thursday	01
7.	Losar	28th February	Friday	01
8.	Bhumchu/Holi	14th March	Friday	01
9.	Id-Ul-Fitr	31th March	Monday	01
10.	Ramnawami (Chaite Dasain)	6th April	Sunday	01
11.	Dr. B.R. Ambedkar Jayanti	14th April	Monday	01
12.	Good Friday	18rd April		
13.	Shyadar Pidar	12th May	Friday	01
14.	State day	16 th May	Monday	01
15.	Saga Dawa	-	Friday	01
16.		11 th June	Wednesday	01
	Bhanu Jayanti	13th July	Sunday	01
17.	Drukpa Tshe-zi	28th July	Monday	01
18.	Guru Rimpoche's Thungkar Tshechu	4th August	Monday	01
19.	Tendong Lho Rum Faat	8th August	Friday	01
20.	Independence day	15 th August	Friday	01
21.	Janmashtami	16th August	Saturday	01
22.	Nepali Bhasa Manyata Diwas	20th August	Wednesday	01
23.	Teej (Haritalika)	26th August	Tuesday	01
24.	Indrajatra	6th September	Saturday	01
25.	Pang Lhabsol	7th September	Sunday	01
26.	Durga Puja (Dasain)	30 th September to 04 th October	Tuesday to Saturday	05
27.	Gandhi Jayanti	2nd October	Thursday	01
28.	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	05 th October	Sunday	01
29.	Laxmi Puja (Deepawali)	21st October to 23rd October	Tuesday to Thursday	03
30.	Lhabab Duechen	11th November	Tuesday	01
31.	Sakewa	23rd November	Sunday	01
32.	Puhgal Parim/Teyongsi Sirijunga Sawan Tongnam	4th December	Thursday	01
33.	Barahimijong	09th December	Tuesday	01
34.	Chasok Tongnam	15st December	Monday	01
35.	Kagyed Dance	18th December	Thursday	01
36.	Lossong/Namsoong	20th December to 25th December	Saturday to Thursday	06
37.	Christmas	25 th December	Thursday	01
38.	Nyenpa Guzom	26th December	Thursday	01
39.	Tamu Lochar	30 th December	Friday	01
09.	Total No. of days	30 December	Tuesday	01
	Total No. of days			53

It is further declared that the following days shall be restricted holidays and the District Judiciary employee's are entitled to avail only one per year.

S1.	Occasion	Date (s)	Day(s)	No. of
No.		_		days
1.	Labour day	1 st May, 2025	Thursday	1
2.	Birthday of Late Tenzing Norgay Sherpa	29 th May, 2025	Thursday	1
3.	Birthday of H.H. the Dalai Lama	6 th July, 2025	Sunday	1
4.	Sarathi (Chalak) Diwas	27 th July, 2025	Sunday	1
5.	Chhat Puja	28 th October, 2025	Tuesday	1
6.	Birth-anniversary of Sri Sathya Sai Baba of Puttaparthi	23 rd November, 2025	Sunday	1

	VACATION					
1.	Winter vacation	01.01.2025 to 31.01.2025				
2.	Special (monsoon) vacation	21.07.2025 to 25.07.2025				
3.	Durga Puja vacation	26.09.2025 to 04.10.2025				
4.	Diwali vacation	20.10.2025 to 24.10.2025				

By Order

N.B. Government holidays falling on Sunday have been noted in the list of holidays. District Judiciary of Sikkim will remain closed on second and fourth Saturdays.

By Order,

sd/-

Sonam Denka Wangdi

Registrar High Court of Sikkim

Memo No.: 10950-87 Confdl./HCS/

Dated: 09/12/2024

Copy to:

- 1. Secretary General, Supreme Court of India, New Delhi- 110 001;
- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi- 110 001;
- 3. Registrar General, High Court of;
- 4. President, Bar Association of India, New Delhi 110 001;
- 5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim:
- 8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
- 9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
- 10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
- 12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
- 13. Advocate General, Government of Sikkim, Gangtok;
- 14. Chief Secretary, Government of Sikkim, Gangtok;
- 15. Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok;
- 16. P.A. to Registrar General, High Court of Sikkim;
- 17. P.A. to Central Project Coordinator, High Court of Sikkim
- 18. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
- 19. All District & Sessions Judge, Sikkim;
- 20. Director, Sikkim Judicial Academy;
- 21. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim;
- 22. Member Secretary, Sikkim State Legal Services Authority;
- 23. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 24. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 25. All District Magistrates, Gangtok, Mangan, Namchi, Gyalshing, Pakyong and Soreng Districts;

- 26. President, Bar Association of Sikkim (High Court & Subordinate Courts), 27. President, Sikkim High Court Bar Association, Gangtok; 28. President, Namchi Bar Association; 29. Deputy Solicitor General of India, Gangtok;
- 31. All Section In-charge, High Court of Sikkim; 32. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;

Additional Secretary, Home Department for publication in the Government

33. Notice Board; Guard file and;

Gazette;

34. 35. File.

30.

REGISTRAR (JUDICIAL SERVICE)